

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017))

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

1.	NAME OF CORPORATE PERSON	MLAISEC INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14/08/2024
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U62091KA2024PTC192088
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit Nos. 906, 907, 908 & 909, 9th Floor, Sakti Statesman, Iblur, Outer Ring, Bellandur, Bangalore, Karnataka, India, 560103
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 th July 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vivek Malliya B601 Mantri Elegance Bannerghatta Road Bangalore 560070 vivekrmallya@gmail.com +91 98453 96551 IBBI/IPA-001/IP-P00553/2017-2018/10983
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16 th August 2026

Notice is hereby given that the MLAISEC INDIA PRIVATE LIMITED has commenced voluntary liquidation on July 15th 2026.

The stakeholders of MLAISEC INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before August 16, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vivek Malliya
(Name of Liquidator)

IBBI/IPA-001/IP-P00553/2017-2018/10983

VIVEK MALLIYA

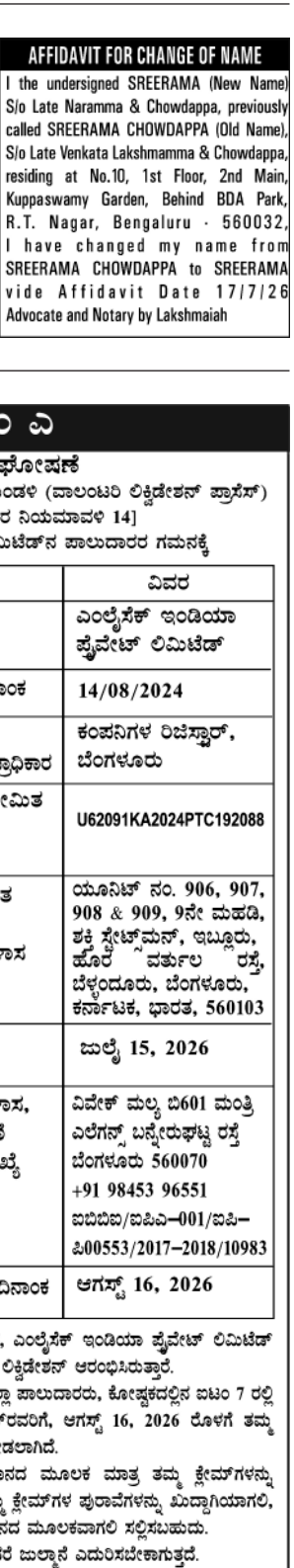
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INSOLVENCY RESOLUTION PROFESSIONAL

Bengaluru
July 16, 2026



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(ಲಿಕ್ವಿಡೇಟರ್‌ರವರ ಹೆಸರು)
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